

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 16.12.2019 (MONDAY)**

**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 152 of 2019	Sudama Chemtech Pvt Ltd & Anr. Vs. Girish Jetly & Anr.	Mohit D. Ram	Keyur J. Shah
2.	Comp. App (AT) No. 349 of 2019	Sonia Khosla (Through L.R.) Vs. Montreaux Resorts (P) Ltd. & Ors.	Deepak Khosla	Anand M. Mishra- R2,4,6 & 8

**For Admission (After Notice)**

3.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2
4.	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	

**For Hearing**

5.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
6.	Comp. App (AT) No. 46 of 2019	Neurosynaptic Communications Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Bangalore	Gurminder Singh Dhami	P.S. Singh
7.	Comp. App. (AT) No. 210 of 2019	Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors. <b>with</b>	Swapnil Gupta	Saurabh Jain
8.	Comp. App (AT) No. 246 of 2019	V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. J & A Avenues India Pvt Ltd & Ors. <b>With</b>	M.L. Sharma	Saurabh Jain
9.	Comp. App. (AT) No. 258 of 2019	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	Shivambika Sinha- R2

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By Order

-sd/-  
Registrar